

(18)





NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21-02-2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1166/2019 IN
PETITION NUMBER : CP/1035/2019
NAME OF THE PETITIONER(S) : M M MEHRAJ THAHIRA FATHIMA
NAME OF THE RESPONDENT(S) : GROWING CROPS FARMS PVT LTD & 5 OTHERS
UNDER SECTION : RULE 11 OF NCLT

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	S. KARTHICK Arun e Mohan	Counsel for R3 & R4	
2.	K. Gowtham Kumar A. Harishankar	Counsel for Petitioner	
	Geethanjali T for M/s. Agri + Doha	for R1	
3.	D. Vinod for B. Dharmaraj	for R2	

ORDER

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on 20.03.2020.

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)